

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 366 of 2005

Jabalpur, this the 20th day of April, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Anil Kumar Pare, S/o. Shri S.L. Pare,
Aged about 46 years, R/o. 1022/A, Type-II,
Sector-II, Jabalpur. **Applicant**

(By Advocate – Shri S. Akthar as well as the applicant in person)

Versus

1.	Union of India, through : the Secretary, Ministry of Defence, New Delhi.	
2.	Director General, Ordnance Factories, Ordnance Factory Board, Shaheed K. Bose Road, Kolkata.	
3.	Senior General Manager, Vehicle Factory, Jabalpur. Respondents

ORDER (Oral)

By M.P. Singh, Vice Chairman —

The applicant who is present in person, seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.

(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

Issued
on 2, 05, 08
by [Signature]